

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.9.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.881/252/HDB/2018
NAME OF THE COMPANY	21 st Century Techpillars Pvt Ltd
NAME OF THE PETITIONER(S)	21 st Century Techpillars Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. MUNIYIA	PCS	nuniyia@gmail.com 9848168826	
			N. Muniyia

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajiv Ratna on behalf of B. Jithender CGSC	Adv	9533631522	
			Rajiv Ratna

ORDER

PCS for Petitioner Company is present. Ms. Sindhu , representing Mr. Sujan Kumar Reddy ,CGSC for RoC is also present.

Heard both sides.

List it for orders on 28.09.2018.


Member(Judl)

Pavani